

No. 5872

From

District and Sessions Judge,
Panchkula.

To

The Registrar General,
Punjab and Haryana High Court,
Chandigarh.

Panchkula, Dated the 1st June, 2022

Sub: Grant of vacation to the Judicial Officers belonging to Superior Judicial Service and PCS/HCS (JB) in the State of Punjab, Haryana and UT, Chandigarh.

Ref:- Hon'ble High Court letter No. 704 Spl. Gaz.II (12G), dated 09.05.2022.
This office letter no.5126 dated 23.05.2022

Sir,

In reference to above, I have the honour to submit that consequent upon joining of Shri Sunil Kumar-II, in place of Ms.Vani Gopal Sharma, Addl. District & Sessions Judge, Panchkula, the duty roster of the officers of Superior Judicial Services posted in this Sessions Division during summer vacation from 01.06.2022 to 30.06.2022 is modified as under:-

Sr. No.	Name of Judicial Officer.	Duty Period
1	Sh. Deepak Gupta, District & Sessions Judge.	01.06.2022 to 07.06.2022
2	Sh. Praveen Kumar Lal, Addl. District & Sessions Judge.	01.06.2022 to 15.06.2022
3	Sh. Sunil Kumar-II, Addl. District & Sessions Judge.	16.06.2022 to 30.06.2022
4	Sh. Sudhir Parmar, Spl. Judge (CBI), Hry.	01.06.2022 to 07.06.2022
5	Ms. Taranjit Kaur, Principal Judge, Family Court.	01.06.2022 to 07.06.2022

Submitted please

Yours faithfully,

District & Sessions Judge,
Panchkula.

Endst. No. 5873-91 Dated 01/06/2022

Copy forwarded to the following for information and necessary action:-

1. All the Judicial Officers posted in this Sessions Division;
2. The District Attorney, Panchkula;
3. The Deputy Commissioner of Police, Panchkula; &
4. The President, Bar Association, Panchkula & Kalka.

District & Sessions Judge,
Panchkula.

No. 4810

From

District and Sessions Judge,
Panchkula.

To

The Registrar General,
Punjab and Haryana High Court,
Chandigarh.

Panchkula, Dated the 17th May 2022.

Sub: Grant of vacation to the Judicial Officers belonging to Superior Judicial Service and PCS/HCS (JB) in the State of Punjab, Haryana and UT, Chandigarh.

Ref:- Hon'ble High Court letter No. 704 Spl. Gaz.II (12G), dated 09.05.2022.

Sir,

In response to the letter under reference, I have the honour to submit that the Civil Judges-cum-Judicial Magistrates posted in this Sessions Division shall perform duty during the ensuing summer vacation from 01.06.2022 to 30.06.2022 as under:-

Civil Judges at Panchkula.

S. N.	Name of Judicial Officer.	Duty Period
1	Sh. Hitesh Garg, Civil Judge (Sr. Division)	16.06.2022 to 30.06.2022
2	Sh. Nitin Raj, Chief Judicial Magistrate	01.06.2022 to 15.06.2022
3	Ms. Iram Hasan, Addl. Civil Judge (Sr. Div.)	01.06.2022 to 15.06.2022
4	Sh. Vinod Kumar, Spl. Judicial Magistrate (CBI) Hry	01.06.2022 to 15.06.2022
5	Ms. Pallavi Ojha, Civil Judge(Jr. Division)	01.06.2022 to 15.06.2022
6	Ms. Nidhi, Civil Judge(Jr. Division)	01.06.2022 to 15.06.2022
7	Ms. Anjali Narwal, Civil Judge(Jr. Division)	16.06.2022 to 30.06.2022

Civil Judges at Sub-Division Kalka.

S. N.	Name of Judicial Officer.	Duty Period
1	Ms. Gitanjali Goel, Addl. Civil Judge (Sr. Div.)	16.06.2022 to 30.06.2022
2	Dr. Jatinder Kumar, Civil Judge (Jr. Div.)	01.06.2022 to 15.06.2022

Yours faithfully,

District & Sessions Judge,
Panchkula. 17.5.22

Endst. No. 4811-30 Dated 17/05/2022

Copy forwarded to the following for information and necessary action:-

1. All the Judicial Officers posted in this Sessions Division;
2. The District Attorney, Panchkula;
3. The Deputy Commissioner of Police, Panchkula; &
4. The President, Bar Association, Panchkula & Kalka.

Sd/-
District & Sessions Judge,
Panchkula.